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The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 10. CUTTACK, FRIDAY, MARCH 5, 1937.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
MARCH 1937—			
Thursday, 4th	.. 1-30 P.M.	Leave Government House, Puri.	By car.
	About 4-00 P.M.	Arrive Cuttack Circuit House.	
Friday, 5th to Sunday, 7th	.. } .. }	HALT.	

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
MARCH 1937—			
Monday, 8th	.. 2-00 P.M.	Leave Circuit House, Cuttack.	By car.
	About 4 00 P.M.	Arrive Puri Government House.	
		<i>PARTY.</i>	

HIS EXCELLENCY.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

DAY AND DATE.	STANDARD TIME	STATION.	REMARKS.
MARCH 1937—			
Saturday, 20th	.. 8-00 A.M.	Leave Government House, Puri.	By car.
	About 10-00 A.M.	Arrive Cuttack Circuit House.	
Sunday, 21st	..	HALT.	
to			
Wednesday, 24th	..		
Thursday, 25th	.. 4-00 P.M.	Leave Circuit House, Cuttack.	By car.
	About 6-00 P.M.	Arrive Puri Government House.	
Monday, 29th	.. 1-30 P.M.	Leave Government House, Puri.	By car.
	About 3-30 A.M.	Arrive Cuttack Circuit House.	
Tuesday, 30th	..	HALT.	
to			
APRIL 1937— Sunday, 4th	..		
Monday, 5th	.. 4-00 P.M.	Leave Circuit House, Cuttack.	By car.
	About 6-00 P.M.	Arrive Puri Government House.	
		<i>PARTY.</i>	

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

*Private Secretary to His Excellency
the Governor of Orissa.*

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 1st March 1937.

No. 2130—5/36-A.—Maulavi Muhammad Abdul Ahad, Deputy Magistrate and Deputy Collector, was granted leave on half average pay from the 21st June 1936 to 9th November 1936, both days inclusive.

The 1st March 1937.

No. 2142—2C./5-7/36-A.—Mr. C. K. Raman, I.C.S., Under-Secretary to Government in the Home and Revenue Departments, is appointed to act until further orders as Deputy Secretary to Government in the Home and Finance Departments, with effect from the 1st March 1937.

The 1st March 1937.

No. 2145—2C-5-7/36-A.—Mr. K. S. V. Raman, I.C.S., Joint Magistrate and Deputy Collector at present employed as Additional Under-Secretary to Government in the Home and Revenue Departments, is appointed to be Under-Secretary to Government in those Departments, with effect from the 1st March 1937.

P. T. MANSFIELD,

Chief Secretary to Government.

The 1st March 1937.

No. 2128—1N-22/36-P.—In exercise of the powers conferred by section 14 and the proviso to section 357 of the Code of Criminal Procedure, 1898 (Act V of 1898), His Excellency the Governor is pleased—

(a) to confer upon Babu Kaliprasad Babu the powers of a Magistrate of the third class in the district of Cuttack in respect of such cases as may be made over to him within the limits of the Sadr subdivision of the said district, and

(b) to direct him to take down evidence in the English language.

The 1st March 1937.

No. 800-R.—In exercise of the powers conferred by clause (c) of section 3 of the Land Acquisition Act, 1894 (Act I of 1894), the Governor is pleased to appoint all officers in charge of subdivisions in the district of Sambalpur, to discharge, in their respective subdivisions, the functions of a Collector under the said Act.

The 3rd March 1937.

No. 2203-P.—The following notifications, issued by the Government of India in the Foreign and Political Departments, are republished for general information.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

ORDER OF THE BRITISH EMPIRE.

New Delhi, the 1st February 1937.

No. 63-H.—His Imperial Majesty the KING EMPEROR OF INDIA, has been graciously pleased to give orders for the following promotions in, and appointments to, the Most Excellent Order of the British Empire:—

To be Member.

Civil Division.

* * * *
John Martin Casey, Esquire, Planter, Orissa.

* * * *

KAISAR-I-HIND MEDAL

New Delhi, the 1st February 1937.

No. 68-H.—His Excellency the Viceroy and Governor General is pleased to award the Kaisar-i-Hind Medal of the Second Class for Public Service in India to:—

* * * *

Miss Nirmalabala Naik, Orissa Educational Service, Inspector of Schools, Orissa.

* * * *

New Delhi, 1st February 1937.

No. 80-H.—His Excellency the Viceroy and Governor General is pleased to confer the title of Rai Bahadur as a personal distinction, upon:—

* * * *

Rai Sahib Samuel Das, Deputy Magistrate and Deputy Collector, Cuttack, Orissa.

Babu Gopal Chandra Praharaj, Advocate, Cuttack, Orissa.

Rai Sahib Bhikari Charan Patnaik, Cuttack, Orissa.

* * * *

No. 84-H.—His Excellency the Viceroy and Governor General is pleased to confer the title of Rai Sahib as a personal distinction, upon:—

Babu Satish Chandra Ray, Deputy Registrar, Co-operative Societies, Orissa.

Seth Giridhari Lall Moda, Merchant, Nayasarak, Cuttack, Orissa.

Babu Amrita Lal Banarji, Forest Ranger, Orissa.

* * * *

No. 85-H.—His Excellency the Viceroy and Governor General is pleased to confer the title of Rao Sahib, as a personal distinction, upon:—

* * * *

Sriman Ananta Ram Rath Mahasayo, Deputy Magistrate and Deputy Collector, Ganjam, Orissa.

* * * *

B. J. GLANCY,

Political Secy. to Govt. of India.

The 3rd February 1937.

No. 2204-P.—The following notification, issued by the Government of India in the Home Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

INDIAN POLICE MEDAL.

(POLICE).

New Delhi, 1st February 1937.

No. F-114/25/36-Police.—His Excellency the Viceroy and Governor General of India has been pleased to confer the Indian Police Medal on the following officers :—

Name of officer and rank.	Statement of services for which the decoration has been conferred.
<i>Orissa</i>	
101. Satish Chandra Chatterji, Deputy Superintendent of Police.	Babu Satish Chandra Chatterji was appointed a Sub-Inspector of Police early in 1906, promoted to the rank of Inspector in 1920 and confirmed as Deputy Superintendent in 1924. In the last 30 years of his service he has never received any censure or adverse comment; but has been given 4 cash rewards and several good service marks and commendations. The annual remarks written by Superintendents of Police under whom he has served have been consistently satisfactory and relate not only to work done in districts but also in the Criminal Investigation Department and in the Constables' Training School. He has the reputation of being an industrious and intelligent worker and is the type of steady and reliable officer which forms the backbone of any Police Force and sets a good example to the younger men.
102. Nippani Jagannadha Rao, Officiating Inspector of Police.	<p>In his whole service Babu Nippani Jagannadha Rao has shown great devotion to duty and much zeal. He worked in the capacity of an Intelligence Officer during Alluri Sri Rama Razu's Fiture (Rebellion) of 1922-24. In 1924 he was placed on special duty in Rajahmundry town in connection with an outbreak of crime and he was responsible for the detection of a series of burglaries. For this good work he was awarded Rs. 50 by the Inspector-General of Police, Madras.</p> <p>In 1925 he was again placed on secret special duty in connection with the alleged murder of a British Military Officer at Rajahmundry. His investigation was made as far afield as Poona, Belgaum, the Kolar Gold Fields and places in the Madras Presidency.</p> <p>In 1926 at his own request he was trained in prosecution work and until 1929 he was Prosecuting Sub-Inspector, Rajahmundry.</p> <p>He did excellent work in the 1930-31 Civil Disobedience Movement in East Godavari district. He was selected for training in the C. I. D., Madras, and on his return he introduced the District Intelligence Bureau in addition to being employed on special duty when the occasion arose.</p> <p>He was also on special duty in East Godavari district when the Civil Disobedience Movement was revived in 1931-32 and again in the Cocanada Conspiracy Case—a conspiracy to assassinate the Deputy Superintendent of Police, Cocanada, and other officers.</p>

Name of officer and rank.

Statement of services for which the decoration has been conferred.

- He was on special duty for 4 months and his investigation extended throughout the Madras Presidency and Pondicherry. He also gathered evidence which was used in the Madras Conspiracy Case. During the trial of the Cocanada Conspiracy Case he was selected to assist the specially appointed Public Prosecutor.
- In 1934 he was responsible for the detection of an important inter-district counterfeit coining case and was on duty with the Public Prosecutor before the High Court, Madras.
- During the past 18 months as in-charge of the circle he has worked with great zeal and has done much to improve police work in Koraput and Jeypore Circles.
- His character and conduct are exemplary and wherever he has been he has earned the respect of the public.
- During his 23 years' service he has earned 16 good service entries and 10 cash rewards.
103. Abdul Rahim Havildar. Sk. Abdul Rahim entered the Police force as a constable in the year 1909 and was promoted to the rank of Havildar in 1929. During his 27 years of service, he earned 53 rewards, 2 good service marks and 10 commendations. He has an excellent record all through, during which, he always won the appreciation of his superiors by his smart captures of burglars, thieves and absconders. He did excellent work during the last Civil Disobedience Movement.
104. Brindaban Chandra Kanungo, Prosecuting Inspector of Police. Babu Brindaban Chandra Kanungo joined the Police as a Sub-Inspector in 1907. As Sub-Inspector of Police, he was a successful investigating officer with plenty of detective ability. By devotion to duty, he won the appreciation of his superiors and was promoted to the rank of Inspector in the year 1925. He has a remarkably blameless record extending over a period of 29 years of service, entirely without punishment, either major or minor, whereas 39 rewards, 22 good service marks and 48 commendations were earned. He was mentioned for several successive years in the Annual Administration Reports. As Prosecuting Inspector he is a good disciplinarian and his legal acumen has made him popular with both Bench and Bar. His keenness and energy, during the last Civil Disobedience Movement, secured for him a Sanad from His Excellency the Governor of Bihar and Orissa.

R. M. MAXWELL,

Secy. to Govt. of India.

EDUCATION, HEALTH AND LOCAL SELF-GOVT. DEPARTMENTS.

NOTIFICATIONS.

The 1st March 1937.

No. 1193-E.—Notification no. 544—6/37-E-Regn., dated 25th January 1937, which appeared on page 21 of Part I of the *Orissa Gazette* of the 29th January 1937, appointing Babu Prasannakumar Pujari, Sub-Registrar of Jellasore, to act as District Sub-Registrar of Balasore, vice Babu Jagannath Prasad Patnaik, granted leave, is hereby cancelled.

The 1st March 1937.

No. 1205-E.—Notification no. 543—6/36-E-Regn., dated the 25th January 1937, which appeared on page 21 of Part I of the *Orissa Gazette* of the 29th January 1937, granting leave to Babu Jagannath Prasad Patnaik, District Sub-Registrar, Balasore, for two months and twenty-two days on average pay, is hereby cancelled.

The 4th March 1937.

No. 1195—Medl.-94/37-L.S.-G.—Dr. Bijayananda Sengupta, M.B., D.T.M., Civil Surgeon of Balasore, is granted leave on average pay, under rules 284 and 289 to 291 of the Bihar and Orissa Service Code for two months, with effect from the 1st April 1937 or any subsequent date from which he avails himself of the leave.

The 4th March 1937.

No. 1196—Medl.-94/37-L.S.-G.—Dr. Kehetra Mohan Ray, M.B., is appointed to act as the Civil Surgeon of Balasore during the absence of Dr. Bijayananda Sengupta on leave.

M. HAMID,

Offg. Secretary to Government.

SUBORDINATE CIVIL SERVICE. HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATION.

The 1st March 1937.

No. 799—Ten-2/37-R.—In exercise of the powers conferred by sub-clause (a) of clause 4 and clause 6 of section 3 of the Orissa Tenancy Act, 1913 (Bihar and Orissa

Act II of 1913), the Government of Orissa are pleased to empower Babu Gaur Kishor Das, Sub-Deputy Collector, to discharge the functions of a Collector under section 193 of the said Act.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

OFFICE OF THE REVENUE DIVISIONAL OFFICER.

NOTIFICATION.

The 25th February 1937.

It is hereby notified that M. R. Ry. Appikatla Tumbanatham Pantulu Garu of Aska, who stood as a candidate for election to the Chatrapur General Constituency, lodged with me his return of election expenses and his declarations on the 24th February 1937.

These may be inspected in the office of the undersigned between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (Two) only.

SAMUEL DAS,

*Revenue Divisional Officer and
Returning Officer of the
Chatrapur General Consti-
tuency of the Orissa
Legislative Assembly.*

PUBLIC WORKS DEPARTMENT.

NOTIFICATION.

The 25th February 1937.

No. 1835—L-9-E—Mr. K. Naziruddin, I.S.E., Executive Engineer, is granted an extension of leave on average pay for a fortnight with effect from the 23rd January 1937 under Fundamental Rules 77 and 81 of the Madras Government.

The 25th February 1937.

No. 1911—IID-1-37-E.—Babu Achyutananda Pujari, B.Sc., B.E., Assistant Engineer, is appointed to hold charge of the Capital Construction Division, Cuttack, with effect from the 1st March 1937.

A. VIPAN,

Secretary to Government

**OFFICE OF THE DIRECTOR OF
PUBLIC INSTRUCTION.**

NOTIFICATION.

The 20th February 1937.

No. 5.—Babu Harekrishna Mahapatra,
Assistant Headmaster of the Balasore Zila

School, is allowed leave on average pay on medical certificate for three months, under rules 284, 289-91 and 297 of the Bihar and Orissa Service Code, with effect from the 11th of February 1937.

H. DIPPIC,

Director of Public Instruction.